

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'A' BENCH,  
KOLKATA**

Before **Shri M.Balaganesh, Accountant Member,** and  
**Shri S.S.Viswanethra Ravi, Judicial Member**

**I.T.A. No. 953/KOL/2013**  
A.Y 2008-09

**G K W Limited**  
PAN: AABCG 0671K  
(Appellant)

**Vs. Commissioner of Income-tax**  
**Kolkata-1, Kolkata**  
(Respondent)

Appearances by:  
Shri Sourav Garg, ACA, Id.AR  
Shri R.S. Biswas, CIT, Sr. D.R for the revenue

Date of hearing : 24-10-2016  
Date of pronouncement : 24-10-2016

**ORDER**

**Shri S.S. Viswanethra Ravi, JM :-**

This appeal filed by the assessee is directed against the order of the Commissioner of Income Tax, Kolkata dated 26-03-2013 passed u/s. 263 of the I.T Act, 1961.

2. At the time of hearing before us the Id.AR for the assessee has submitted that he wants to withdraw the appeal filed by the assessee by stating as under:-

*"1.0 This is with reference to the captioned appeal fixed for hearing on 24-10-2016 for the captioned Assessment year. In this regard, as directed by the appellant, it is humbly submitted before Your Honours that the appellant does not wish to pursue the appeal filed before your Honours against the order u/s. 263 dated 26-03-2013.*

*2.0 Under the circumstances, we, on behalf of the appellant, would humbly request Your Honours to allow the appellant to withdraw the appeal."*

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G K W Limited

3. Ld.DR appearing on behalf of the revenue has not objected to the above proposition of the assessee.

4. In view of the above, the appeal filed by the assessee is dismissed as withdrawn.

5. In the result, the appeal of assessee is dismissed.

ORDER PRONOUNCED IN OPEN COURT ON 24 /10/2016

Sd/-

**M.Balaganesh**  
**Accountant Member**

Dated 24/10/2016

Sd/-

**S.S. Viswanethra Ravi**  
**Judicial Member**

Copy of the order forwarded to:

1. The Appellant/Assessee : M/s. G K W Limited  
Central Plaza, 2/6 Sarat Bose Road, Office Space No. 406,  
4<sup>th</sup> Floor, Kolkata-700 020.
2. The Respondent/Department- The Commissioner of Income Tax -  
Kolkata-1, P-7 Chowringhee Square, Kolkata-700 069.
3. /The CIT(A)
4. The CIT
5. DR, Kolkata Bench
6. Guard file.

True Copy,

By order,

Asstt Registrar

\*\* PRADIP SPS